NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP NO. 189(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s. Aastha Hamina Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION SIG

SIGNATURE

Present:

Mr. Manish Raj, CP for ROC Delhi.

ORDER

Reply of the ROC has been received. Notice also be issued to the Income Tax Department through its Standing Counsel, returnable on 11st December, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)